

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.449
TO BE ANSWERED ON THE 3RD FEBRUARY, 2017

REPLACEMENT OF INSAS RIFLE

449. SHRI A.T. NANA PATIL:

Will the Minister of DEFENCE रक्षा मंत्री
be pleased to state:

- (a) whether the Government is aware of the Indian Army's request to replace the INSAS rifles with inter-changeable barrels capable of firing both 5.56mm and 7.62mm calibre bullets;
- (b) if so, the details thereof and the response of the Government thereon; and
- (c) the other steps taken by the Government to meet this urgent requirement of Indian Army at the earliest?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

(a) to (c): A Request for Proposal (RFP) was issued for procurement of dual Calibre Assault Rifle in November, 2011. However, as the equipment fielded for trials did not fulfil General Staff Qualitative Requirements (GSQRs), the RFP was retracted in June, 2015. Subsequently, in September 2016, Army has initiated the process for formulating new GSQRs. Different options for procurement of Assault Rifles are under consideration.
